

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 39/HCS/comp

Date: 19.8.24

NOTIFICATION

In supersession of Notification No. 11/HCS dated 19.04.2023, the Hon'ble, The Chief Justice, High Court of Sikkim, has been pleased to re-constitute the Committee comprising of the Judicial Officers from the District Judiciary to oversee and assist in creation of translated contents and also to workout and provide translated contents e.g., captions, alerts, messages and templates for multi-lingual support as well as for translation of labels, buttons, process, order & judgments templates so that optimum process automation is achieved in the CIS 4.0 as follows:-

1. Mr. Jiwan Kumar Kharka, District & Sessions Judge, Special Division-II, Gangtok.
2. Mrs. Subarna Rai, District & Sessions Judge, Mangan.
3. Mrs. Bebika Chettri, Chief Judicial Magistrate-cum-Civil Judge (SD), Gyalshing (Soreng I/C).
4. Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok (Mangan I/C).
5. Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge (SD), Namchi.
6. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub Division (Jorethang I/C).
7. Ms. Mahima Apchunna Randeep Rai, Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division (Soreng I/C).
8. Mr. Sayshay Hang Subba, Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division (Namchi I/C).

The Committee shall be assisted by the Section Officers and System Administrators.

By Order,

sd/-

(Benoy Sharma)

**CENTRAL PROJECT COORDINATOR
e-Courts Project**

Memo No.: 165/HCS/COMP/6554-68

Dated.: 19-8-24

Copy to:

1. Mr. Jiwan Kumar Kharka, District & Sessions Judge, Special Division-II.
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8. Mr. Sayshay Hang Subba, Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division (Namchi I/C).
9. All District & Sessions Judges.
10. All Chief Judicial Magistrate-cum-Sr. Civil Judges.
11. All Civil Judge-cum-Judicial Magistrates.
12. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
13. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
14. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
15. All Section In-charge, High Court of Sikkim.
16. File and
17. Guard file.


Assistant Registrar (IT)